

in Rajya Sabha on 17th August, 1988 and state:

(a) whether Government have set up a Committee to review the list of Category-I drugs and if so, what are the terms of references of the Committee;

(b) by when the committee would submit its reports;

(c) whether his Ministry or its nominee in the committee has failed to even give the representations received for consideration of the Committee;

(d) if so, the reasons thereof and the details of representations received; and

(e) what is the total number of National Health Programmes and what are the basis of deciding National Health Programmes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) and (b) Yes, Sir. The terms of references of the Committee were to review the list of drugs which figures under Category I in Drug Price Control Order, 1987 and examine any other representations/suggestions for inclusion of essential drugs under Category I/Category II. The Committee has submitted its report regarding Category I drugs on 8.11.88.

(c) No, Sir.

(d) Does not arise.

(e) The total number of National Health Programmes identified for Drug Price Control under Category I of the Drug Price Control Order, 1987 is eleven. The basis of identification of National Health Programme broadly is that the diseases have a potential for inter-state spread, the diseases produce a National Problem and there are effective measures available to tackle the disease on a national scale.

#### **Kelkar committees on drugs in category II**

545. DR. G. VIJAYA MOHAN REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to

refer to the answer to Unstarred Question 4125 given in Rajya Sabha on 31st August, 1988 and state:

(a) whether it is a fact that the constitution of Kelkar Committee was decided by the Cabinet and was announced in the measures announced in December 1986;

(b) whether it is a fact that the representatives nominated by his Ministry on the Kelkar Committee were a part and parcel thereof;

(c) whether it is also a fact that one of the criteria decided for identifying Category-II drugs by the committee was that drugs having sales more than Rupees fifty lacs in 1986 would be included in the list;

(d) what are the reasons for non verification of facts by his nominees and how drugs such as Nandrolon Deconate, Ethyl Estranol, Nandrolone phenyl Proision, Pxyfedrine Hcl, Norgestrol, Testosterone, Propionate etc., having sales turn over in crores got excluded; and

(e) what steps have been taken to check the omissions?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA): (a) The Department of Chemicals and Petro-chemicals has informed the Ministry of Health and Family Welfare that constitution of a Committee for identifying drugs to be included in Category II was announced in the Measures.

(b) Yes, Sir.

(c) The Committee had adopted this as one of the criteria for excluding drugs for Category II from the W.H.O. list as well as its own list.

(d) and (e) Various representations received on this matter were referred to Kelkar Committee for its consideration. One report is under examination.